

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH, ALLAHABAD.

Allahabad, this the 10th Dec.2001.

QUORUM : HON. MR. RAFIQUDDIN, J.M.

O.A. NO.1287 of 2001.

1. Vishwanath s/o Budhi Ram r/o Village Sadikapur, Post - Fatehpur Atwa, District Ghazipur... ... Applicant.
Counsel for applicant : Sri S.S. Maurya.

Versus

1. The Union of India through General Manager, N.E. Railway, Varanasi.

2. Divisional Railway Manager, N.E. Railway, Lahartara, Varanasi..... Respondents.

Counsel for respondents : Sri K.P. Singh.

ORDER (ORAL)

BY HON. MR. RAFIQUDDIN, J.M.

The applicant Vishwanath s/o Budhi Ram has filed this O.A. seeking directions to the respondents to screen him and regularise his services in the regular Group 'D' post.

2. The applicant claims that he had worked during the period from 14.1.82 to 28.11.82 as Safaiwala in the office of DRM, N.E. Railway, Varanasi. The applicant further claims that he had worked for 319 days in the Medical Deptt. of the Railway where his name was also entered in Casual Labour Register. He also claims that his name is also appeared in the Casual Labour Register (Sl. No. not known). The applicant also states that he made a representation on 23.12.99, a copy of which is enclosed as Annexure A-IV to this O.A. before DRM, N.E. Railway, Varanasi, which is still pending.

3. After having heard for the counsel, the O.A. is disposed of at the admission stage. The representation dated 23.12.99 will be considered and appropriate order will be passed by the competent authority within a period of three months from the date of communication of this

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order. The respondents would also supply a copy of their order to the applicant.

Parvez M.
J.M.

Asthana/